

MOST URGENT

**OFFICE OF THE
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR
(Recruitment Cell)**

No.F.2(17)(a)-DJ/N/DMN/2017-20/7446-53

Dated, Dharmanagar,
the 09th November, 2020.



To
The District & Sessions Judge, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala,/ Unakoti Judicial District, Kailashahar/ Khowai Judicial District, Khowai/ Dhalai Judicial District, Ambassa/ Sepahijala Judicial District, Sonamura

Subject :- Request to publish the Notification vide No.2(17)(a)-DJ/N/DMN/2017-2020/7261, dated 19-10-2020 in the respective official website, Notice Board and in the Notice Board of the Subordinate Courts of your respective district/

Sir,

With reference to the subject captioned above, I am to inform you that North Tripura District Judiciary is conducting a recruitment test for the posts of Group-D (Peon Grade) for the Sub-Ordinate Judiciary of Tripura. The date of written examination for the recruitment to the post of Group-D (Peon Grade) has been re-scheduled on 29th November, 2020 (Sunday) in 02(two) numbers of Colleges and 27(twenty seven) numbers of schools under Dharmanagar & Panisagar Sub-Division.

This is also for your information that due to un-avoidable circumstances venues of examination of 4(four) numbers of centres are changed viz. "Balakmani High School, Panisagar" in place of "Tripura Sports School, Panisagar", "Rowa High School, Panisagar" in place of "Regional College of Physical Education, Panisagar", 'Holy Cross School, Panisagar, North Tripura' in place of 'Dharmanagar Govt. Girls H.S School, Dharmanagar' and 'Kendriya Vidyalaya, Panisagar, North Tripura' in place of 'Bir Bikram Institution, Dharmanagar'.

Therefore, you are hereby requested to publish the Notification vide No.2(17)(a)-DJ/N/DMN/2017-2020/ 7261, dated 19-10-2020 in your respective official website, Notice Board and in the Notice Board of the Subordinate Courts of your respective district for its wide circulation.

Thanking you.

Your faithfully,

(G. Sarkar)

District & Sessions Judge,
North Tripura : Dharmanagar.
(Chairman, Selection Committee)

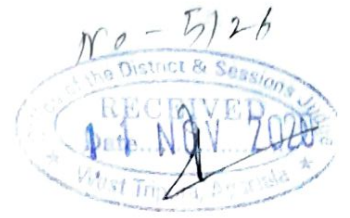
Encl :- As stated above.

Copy to :-

1. The System Assistant attached to the District & Sessions Judge's Court, North Tripura, Dharmanagar with a direction to upload copy of Notification vide No.F.2(17)(a)-DJ/N/DMN/2017-2020/7261, dated 19-10-2020 in the official website of North Tripura District Court.

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District & Sessions Judge,
North Tripura : Dharmanagar.
(Chairman, Selection Committee)

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA, DHARMANAGAR
(Recruitment Cell)



No.F.2(17)(a)-DJ/N/DMN/2017-20/ 7261

Dated, Dharmanagar
the, 19th October 2020

NOTIFICATION

This is for information to all the eligible applicants that the "WRITTEN EXAMINATION" is rescheduled and will be held on **29th November, 2020 (Sunday)** for filling up the post of Group-D (Peon Grade) under Sub-ordinate Judiciary of Tripura vide this office Advertisement No.F.2(17)(a)-DJ/N/DMN/2017-18/2191, dated 8th May, 2018. If any eligible applicant has not yet been receive call letter, may collect Duplicate call letter from the office of the undersigned during the hours on **23rd or 24th November, 2020** on production of proper identity proof and two passport size photographs of the applicant(s) and are requested to wear face mask properly at the time of collection of duplicate call letter.

All eligible applicants are also hereby informed that the instructions/ guidelines of the Health Department, Government of Tripura relating to the present pandemic situation due to COVID-19 shall be followed strictly on the day of written examination.

This notification shall be published in the leading daily newspaper of Tripura, leading electronics news channels of Tripura and also be upload in the official website of the North Tripura District Court.

For details visit <https://districts.ecourts.gov.in/india/tripura/north-tripura/recruit>

(G. Sarkar)
District & Sessions Judge
North Tripura, Dharmanagar
(Chairman, Selection Committee).